

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-04-2024 AT 10:30 AM**

**CP No. 39/241/HDB/2023**

**AND**

**I A (C A) 83/2024 in CP No. 39/241/HDB/2023**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mrs. S. Asha Devi

**...Petitioner**

**AND**

M/s. Polynex Polymers Private Limited

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No. 39/241/HDB/2023**

Learned Counsel Mr Naresh Kumar Sangam, for company petitioner

Learned Counsel Mr VB Raju, for Respondent No.4 present physically.

Learned proxy Counsel Mr Srinivasulu, for Respondent nos 1 to 3 present physically. For hearing, call on 13.06.2024.

**IA(CA) 83/2024**

Learned Counsel Mr VB Raju, for applicant present physically.

Learned Counsel Mr Naresh Kumar Sangam, for Respondent present physically

This application is clubbed with the main Company Petition and parties shall get ready on the next hearing date, lest opportunity will be closed and orders will be passed basing on the record. Call on 13.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**